

**Information note to the Press (Press Release No. 02/2020)**

For Immediate Release


**Telecom Regulatory Authority of India**

**Extension of last date to receive comments on TRAI Pre-Consultation Paper on “Enabling Unbundling of Different Layers Through Differential Licensing”**

**New Delhi, 1<sup>st</sup> January 2020** – The Telecom Regulatory Authority of India (TRAI) had released a Pre-Consultation Paper on “**Enabling Unbundling of Different Layers Through Differential Licensing**” on 9<sup>th</sup> December 2019. The last date for receiving written comments on the issues raised in the Pre-Consultation Paper from the stakeholders were fixed as 6<sup>th</sup> January 2020.

2. Keeping in view the request of Industry Associations for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments upto **27<sup>th</sup> January 2020**. No further requests for extension would be considered.

3. The comments may be sent to Shri S.T. Abbas, Advisor (Network, Spectrum & Licensing), TRAI, preferably in electronic form at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification/ information he may be contacted at Telephone Number +91-11-23210481.

  
(S.K. Gupta)  
Secretary, TRAI